

[Shri B. R. Bhagat]

1878, a copy of each of the following
Notifications:—

- (1) G.S.R. No. 8 dated the 3rd
January, 1959;
- (2) G.S.R. No. 9 dated the 3rd
January, 1959 [Placed in
Library, See No. LT-1195/59]

**AMENDMENT TO THE CENTRAL EXCISE
RULES**

Shri B. R. Bhagat: I beg to lay on
the Table, under Section 38 of the
Central Excises and Salt Act, 1944, a
copy of each of the following two
Notifications making certain further
amendments to the Central Excise
Rules, 1944 —

- (1) G.S.R. No. 95 dated the 24th
January, 1959;
- (2) G.S.R. No. 119 dated the 31st
January, 1959 [Placed in
Library See No. LT-1196/59]

**ANNUAL REPORT OF NATIONAL RESEARCH
DEVELOPMENT CORPORATION OF INDIA**

The Deputy Minister of Scientific
Research and Cultural Affairs (Dr. M.
M. Das): Sir, I beg to lay on the
Table, under sub-section (1) of Sec-
tion 639 of the Companies Act, 1956,
a copy of the Annual Report of the
National Research Development Cor-
poration of India along with the
Audited Accounts for the period end-
ing the 31st March 1958 (English and
Hindi versions) [Placed in Library,
See No. LT-1197/59]

**RULES FRAMED UNDER SUPPRESSION OF
IMMORAL TRAFFIC IN WOMEN AND
GIRLS ACT**

The Deputy Minister of Home
Affairs (Shrimati Alva): Sir, I beg to
lay on the Table under sub-section (4)
of section 23 of the Suppression of
Immoral Traffic in Women and Girls
Act, 1956, a copy of the Suppression
of Immoral Traffic in Women and Girls
(Andaman and Nicobar Islands) Rules
1958, published in the Andaman and
Nicobar Gazette Notification No. SUP/
ITWG/23/1 dated the 2nd July, 1958

and a corrigendum thereto [Placed
in Library, See No. LT-1198/59].

12-03½ hrs

OPINIONS ON BILL

Shri Baghubir Sahai (Budaun). Sir,
I beg to lay on the Table Paper No. 1
of opinions on the Code of Criminal
Procedure (Amendment) Bill which
was circulated for the purpose of
eliciting opinion thereon by the direc-
tion of the House on the 5th Septem-
ber, 1958

12-04 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

DEATH OF RAILWAY EMPLOYEES

Shri Tangamani (Madurai) Sir,
Under Rule 197, I beg to call the
attention of the Minister of Railways
to the following matter of urgent
public importance and I request that
he may make a statement thereon —

“The death of some Railway
employees and injuries to several
others due to falling of a guder
of a bridge on Gadag-Sholapur
Section of Southern Railway on
the 8th February, 1959”

The Deputy Minister of Railways
(Shri S. V. Ramaswamy): Sir, the
bridge over the

Shri T. B. Vittal Rao. (Khammam).
May we request him to be a little
louder?

Mr. Speaker: Some hon. Members
start slow and then increase their
voice

Shri Hem Barua: (Gauhati)
Since, this morning something is
wrong with the mike and it is not
working properly

Mr. Speaker: I shall try to find out!